

**THYME & REASON HOSPITALITY LLP**  
**Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Sr.No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount of Contigent Claim	Amount of Claim rejected	Amount of Claim Under verification	Details in Annexures	Remarks if Any
		No. of Claims	Amount	No. of Claims	Amount					
1	Unpaid insolvency resolution process costs		NIL		NIL					
2	Liquidation costs incurred till date		NIL		NIL					
3	Secured financial creditors	0	0	0	0	0	0	0	1	
4	Unsecured financial creditors	0	0	0	0	0	0	0	2	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	5	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	2,46,72,294	1	2,46,72,294	-	-		6	
9	Other stakeholders, if any, (other than financial creditors and operational creditors)	-	-	-	-					-
	<b>Total</b>	<b>1</b>	<b>2,46,72,294</b>	<b>1</b>	<b>2,46,72,294</b>	<b>-</b>	<b>-</b>	<b>-</b>		

**Annexure-1**

Name of Corporate Debtor: Thyme & Reason Hospitality LLP

Date of commencement of CIRP - 19.04.2023

List of Creditors : as on 17th May 2023

**List of Secured Financial Creditors**

Amount in Rs.

Sr. no.	Name of Creditor	Details of claim received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
		Date of Receipt of Claim via Email	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					Observation	Note Reference
1			NIL	NIL		NIL			NIL	NIL	NIL	NIL	NIL		
<b>Total</b>			<b>0</b>	<b>0</b>		-	-				-	-			

**Notes:**

- a) The above information may change basis further investigation or new information.
- b) Incase any claimant has any query on claim, please write us at - cirp.thymeandreasonhospitality@gmail.com

## Annexure-2

Name of Corporate Debtor: Thyme &amp; Reason Hospitality LLP

Date of commencement of CIRP - 19.04.2023

List of Creditors : as on 17th May 2023

## List of Unsecured Financial Creditors

Amount in Rs.

Sr. no.	Name of Creditor	Details of claim received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
		Date of Receipt of Claim via Email	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					Observation	Note Reference
1			NIL	NIL		NIL		No		NIL	NIL	-	0		
	<b>Total</b>		<b>0</b>	<b>0</b>		-	-					-	-		

## Notes:

- a) The above information may change basis further investigation or new information.  
b) Incase any claimant has any query on claim, please write us at - cirp.thymeandreasonhospitality@gmail.com

## Annexure-3

Name of Corporate Debtor: Thyme &amp; Reason Hospitality LLP

Date of commencement of CIRP - 19.04.2023

List of Creditors : as on 17th May 2023

## List of Operational Creditors (Workmen)

Amount in Rs.

Sr. no.	Name of Creditor	Details of claim received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
		Date of Receipt of Claim via Email	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein /attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					Observation	Note Reference
1		NIL	NIL	NIL		NIL		No		NIL	NIL	-	0		
	<b>Total</b>		<b>0</b>	<b>0</b>		-		-				-	-		

## Notes:

- a) The above information may change basis further investigation or new information.  
b) In case any claimant has any query on claim, please write us at - cirp.thymeandreasonhospitality@gmail.com

## Annexure-4

Name of Corporate Debtor: Thyme &amp; Reason Hospitality LLP

Date of commencement of CIRP - 19.04.2023

List of Creditors : as on 17th May 2023

## List of Operational Creditors (Employees)

Amount in Rs.

Sr. no.	Name of Creditor	Details of claim received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any Mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
		Date of Receipt of Claim via Email	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					Observation	Note Reference
1			NIL	NIL		NIL		No		NIL	NIL	-	0		
	<b>Total</b>		<b>0</b>	<b>0</b>		-		-			-	-			

## Notes:

- a) The above information may change basis further investigation or new information.  
b) In case any claimant has any query on claim, please write us at - cirp.thymeandreasonhospitality@gmail.com

## Annexure-5

Name of Corporate Debtor: Thyme &amp; Reason Hospitality LLP

Date of commencement of CIRP - 19.04.2023

List of Creditors : as on 17th May 2023

## List of Operational Creditors (Government Dues)

Amount in Rs.

Sr. no.	Name of Creditor	Details of claim received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
		Date of Receipt of Claim via Email	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein /attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					Observation	Note Reference
1			NIL	NIL		NIL		No		NIL	NIL	-	0		
	<b>Total</b>		<b>0</b>	<b>0</b>		-		-			-	-			

## Notes:

- a) The above information may change basis further investigation or new information.  
b) In case any claimant has any query on claim, please write us at - cirp.thymeandreasonhospitality@gmail.com

## Annexure-6

Name of Corporate Debtor: Thyme &amp; Reason Hospitality LLP

Date of commencement of CIRP - 19.04.2023

List of Creditors : as on 17th May 2023

## List of Operational Creditors (other than Workmen, Employees and Government Dues)

Amount in Rs.

Sr. no.	Name of Creditor	Details of claim received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
		Date of Receipt of Claim via Email	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein /attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					Observation	Note Reference
1	Sunbourne Developers Private Limited	08-05-2023	2,46,72,294	2,46,72,294		NIL		No	100.00%	NIL	NIL	-	0		
	<b>Total</b>		<b>2,46,72,294</b>	<b>2,46,72,294</b>		-	-		100.00%		-	-			

## Notes:

- a) The above information may change basis further investigation or new information.  
b) Incase any claimant has any query on claim, please write us at - cirp.thymeandreasonhospitality@gmail.com